

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-102-2020

Mrs. Imelda Dias Souza e Silva

...Petitioner

Versus

State of Goa And Ors. ,

.... Respondents.

Mr. Parag Rao, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondents No.1 and 2.

Mr. A. D. Bhobe with Ms. A. Fernandes, Advocates for the Respondent No.3.

Mr. Shivan Dessai with Mr. S. Sayed, Advocates for the Respondent No.4.

**Coram : M. S. SONAK &
M. S. JAWALKAR, JJ.**

Date: 02nd September, 2020.

P.C.:

At the request of Mr. Rao, the learned Counsel for the Petitioner, we stand over this matter to 15th September, 2020.

2. In case the Petitioner wishes to file a rejoinder, the

Petitioner may do so by serving copies of the same at least 3 days in advance to the learned Counsel for the Respondents.

3. Stand over to 15.09.2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.

msr.